

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Maa Mahamaya Steels Pvt. Ltd

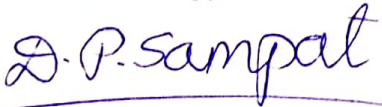
1.	NAME OF CORPORATE DEBTOR	MAA MAHAMAYA STEELS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	16/07/2004
3.	AUTHORITY UNDER WHICH CORPORATE	ROC-MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U27101MH2004PTC147538
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGD. OFFICE: 1ST FLOOR, "OFFICE SPACE", MASRANI BHAWAN, MEHADIYA CHOWK, DHANTOLI, NAGPUR, MAHARASHTRA- 440012. INDIA. PLANT: PLOT NO. 52/53 SIRGITTIRI SIRGITTIRI, INDUSTRIAL AREA, SECTOR-B, BILASPUR, CHHATTISGARH 495223
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	25/07/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	06/11/2019 ORDER RECEIVED BY LIQUIDATOR -15/11/2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DEVANG P. SAMPAT DPSAMPAT@SAMPATASSOCIATES.IN IBBI/IPA-001/IP-P00224 /2017-18/10423 REGISTERED OFFICE: BUNGALOW NO 4, SHIV POOJA, PLOT 100, SECTOR 29, VASHI, NAVI MUMBAI – 400703 ADMINISTRATIVE OFFICE: #615, SHIVAI PLAZA, PLOT 79/A/3, MAROL COOPERATIVE INDUSTRIAL ESTATE, OFF. ANDHERI KURLA ROAD, MAROL, ANDHERI (EAST).MUMBAI – 400059. INDIA.
9.	LAST DATE FOR SUBMISSION OF CLAIMS	15/12/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal MUMBAI BENCH has ordered the commencement of liquidation of the Maa Mahamaya Steels Pvt. Ltd. on 06.11.2019 under section 33 of the Code.

The stakeholders of Maa Mahamaya Steels Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 15/12/2019, to the liquidator at the address mentioned against item 8- Administrative office:

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post at Administrative office: or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


DEVANG P. SAMPAT
IP Registration No.
IBBI/IPA-001/IP-P00224/2017-18/10423

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DEVANG PRAMESH
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CA. Devang P. Sampat,

IBBI Registration No: IBBI/IPA-001/IP-P00224 /2017-18/10423

November 15, 2019, Mumbai.